

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 19678-19681/2019

(Arising out of impugned final judgment and order dated 04-07-2019 in WAMD No. 566/2019 04-07-2019 in WAMD No. 567/2019 04-07-2019 in WAMD No. 568/2019 04-07-2019 in WAMD No. 569/2019 passed by the High Court Of Judicature At Madras At Madurai)

M/S DALMIA POWER LTD.

Petitioner(s)

VERSUS

THE ASSISTANT COMMISSIONER OF INCOME TAX

Respondent(s)

(IA No.123428/2019-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 28-11-2019 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT
HON'BLE MS. JUSTICE INDU MALHOTRA
HON'BLE MR. JUSTICE KRISHNA MURARI

For Petitioner(s) Mr. S. Ganesh, Sr. Adv.
Mr. S. sukumaran, Adv.
Mr. Bhupesh Kr. Pathak, Adv.
Ms. Meera Mathur, AOR

For Respondent(s) Mr. S.a. Haseeb, Adv.
Ms. Seema Bengani, Adv.
Mr. Prem Prakash, Adv.
Mr. Anis Zaid, Adv.
Mr. Amit Kumar, Adv.
Mrs. Anil Katiyar, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 3.12.2019.

(INDU MARWAH)
COURT MASTER

(SUMAN JAIN)
BRANCH OFFICER